


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.138/252/HDB/2017
NAME OF THE COMPANY	BD Ventures Pvt Ltd & (2) others
NAME OF THE APPLICANT(S)	BD Ventures Pvt Ltd & (2) others
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh o/o. R. Raghuraman Rao	Advocate	9966622805	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

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ORDER

Heard, Mr.G.Bhupesh, the Learned Counsel for the Petitioner, sought time to file an affidavit, post the matter on 06-11-2017 under the caption "Part-Heard".

Case is posted to 06-11-2017


Member (T)

pc


Member (J)